


CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-583/2004

New Delhi this the 5th day of March, 2004.

Hon'ble Shri Kuldip Singh, Member(J)
Hon'ble Shri S.A. Singh, Member(A)

Sh. R.P. Saxena,
R/o 1151, Kalyanva,
New Delhi-91, Applicant

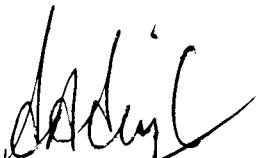
(through Shri P.R. Kumar, Advocate)

versus

Department of Agriculture,
through Development Commissioner,
Govt. of N.C.T. Delhi,
5/9, Under Hill Road,
Delhi-54, Respondent

ORDER (ORAL)
Shri Kuldip Singh, Member(J)

Learned counsel for the applicant seeks
permission to withdraw the O.A. with liberty. O.A. is
dismissed as withdrawn with liberty in accordance with
rules.


(S.A. Singh)
Member(A)


(Kuldip Singh)
Member(J)

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